

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 52 OF 2017 &
IA NO. 145 OF 2017**

Dated: 21st March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Indian Wind Power Association ...Appellant(s)

Vs.

Tamil Nadu Generation & Distribution Corporation Ltd. & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Rahul Balaji
Ms. Shruti Iyer

Counsel for the Respondent(s) : -

ORDER

Issue notice to the Respondents returnable on 12.04.2017. Dasti, in addition, is permitted.

List the matter on **12.04.2017**. Tag to Appeal No. 177 of 2016

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/sh